

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**LOK SABHA**

**STARRED QUESTION NO. 325**

**TO BE ANSWERED ON 19<sup>TH</sup> MARCH, 2018**

**PUBLICISATION OF RECORDS RELATING TO NETAJI**

**†\* 325. SHRI HARI MANJHI:**

- (a) whether the Government has made public all the records relating to Netaji Subhash Chandra Bose and Azad Hind Fauj and placed them in the National Archives of India;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE & MINISTER  
OF STATE FOR ENVIRONMENT, FOREST & CLIMATE CHANGE**

**(DR. MAHESH SHARMA )**

**(a) to (c): A Statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA  
STARRED QUESTION NO. 325 FOR 19<sup>TH</sup> MARCH, 2018.**

(a) & (b): The details of declassified records relating to Netaji Subhash Chandra Bose are as below:

S.No.	Name of Ministry/Office	No. of records/files
i.	Prime Minister's Office	58
ii	Ministry of Home Affairs	37
iii	Cabinet Secretariat	09
iv	Ministry of External Affairs	200
Total		304

Accordingly, a total of 304 declassified records/files have been transferred to the National Archives of India by above mentioned Ministries/Offices for permanent retention. Out of 304 files, 303 files are already uploaded on Netaji webportal i.e. [www.netajipapers.gov.in](http://www.netajipapers.gov.in)

The National Archives of India is the custodian of declassification files/records of the Government of India.

In addition, in 1997 the National Archives of India had received 990 declassified files pertaining to the Indian National Army (Azad Hind Fauj) from the Ministry of Defence, and in 2012, 1030 files/items pertaining to the Khosla Commission (271 files/ items) and Justice Mukherjee Commission of Inquiry (759 files/items) from the Ministry of Home Affairs. All these files/items are already open to the public under the Public Records Rules, 1997.

(c): Does not arise.